Annexure-5

Name of the corporate debtor: KOHINOOR PAPER AND NEWSPRINT PRIAVTE LIMITED; Date of commencement of liquidation: 12.07.2021; List of stakeholders as on: 29.05.2023

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	Income Tax	Deputy commissioner of Income Tax - Central Circle 2(1)		19.08.21	584839113.00	584839113.00	Unsecured	no	no		0	0	0.00	0	
2	Income Tax	ITO(TDS),WARD-2(1)			934270.00	934270.00	Unsecured	no	no		0	0	0.00	0	
3	Electricity	WEST BENGAL STATE ELECTRICITY DISTRIBUTION COMPANY LIMITED			5121499.00	5121499.00	Unsecured	no	no		0	0	0.00	0	
4	Commercial Tax	COMMISIONER OF COMMERCIAL TAXES			431355062.35	431355062.35	Unsecured	no	no		0	0	0.00	0	
5	Employess State Insurance	E.S.I.C			2530285.00	2530285.00	Unsecured	no	no		0	0	0.00	0	
6	Provident Fund	PF AUTHORITIES			1466395.00	1466395.00	Unsecured	no	no		0	0	0.00	0	
					1026246624.35	1026246624.35									